## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 229/241-242 & 244/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

Name of the Company:

Renu Rajiv Yajnik.

V/s.

Kruppa Paints Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 & 244 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

1. V A I BHAVI K. PARIKH J Advocuk a. w. KAVANKUMAR MANKAD

Adv.

Petition ex

k.R.Ravelals

For Aryun R. Sheth

## **ORDER**

Learned Advocate Ms. Krina Parekh i/b Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Ms. Vaibhavi parikh present for Respondent no. 2. None present for other Respondents.

At request of both sides counsels.

List the matter on 09.03.2018 since settlement talks are going on.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 22nd day of January, 2018.